

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

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1868

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament, 24 & 25 Vic., Cap. 67.

The Council met at Simla on Thursday, the 15th October 1868.

PRESENT :

His Excellency the Viceroy and Governor General of India, *presiding*.

His Excellency the Commander-in-Chief, G.C.S.I., K.C.B.

The Hon'ble G. N. Taylor.

The Hon'ble H. S. Maine.

The Hon'ble John Strachey.

The Hon'ble Sir Richard Temple, K.C.S.I.

The Hon'ble Colonel H. W. Norman, C.B.

The Hon'ble F. R. Cockerell.

The Hon'ble Sir George Couper, Bart., C.B.

LOCK-HOSPITALS BILL.

The Hon'ble Mr. MAINE moved that the report of the Select Committee on the Bill to enable Municipalities to provide for Lock-Hospitals be taken into consideration. He said that he had already fully explained the nature of the Bill, which was merely a permissive measure; that the Committee had made no change therein; and that he had observed with satisfaction that, in anticipation of the Bill's becoming law, the Calcutta Justices of the Peace had included in their Budget for the ensuing year a sum for the maintenance of Lock-Hospitals.

The Motion was put and agreed to.

The Hon'ble Mr. MAINE then moved that the Bill be passed.

The Motion was put and agreed to.

EXEMPTION FROM REGISTRATION BILL.

The Hon'ble Mr. COCKERELL presented the report of the Select Committee on the Bill to exempt certain instruments from the Indian Registration Act, 1868.

The Council then adjourned till Monday, the 19th October 1868.

WHITLEY STOKES,

*Asst. Secy. to the Govt. of India,
Home Department (Legislative).*

SIMLA, }
The 15th October 1868. }